

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of decision: 30-11-1995

CP No.167/95 (OA No.6/93)

Amar Ram Bhattacharya

.. Petitioner

VERSUS

Dr. S.K.Mahapatra and others

.. Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P.SHARMA, MEMBER (ADMINISTRATIVE)

None present for the petitioner

ORDER

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

This is a contempt petition filed by the petitioner Amar Ram Bhattacharya under Section 17 of the Administrative Tribunals Act, 1985, with the averment that the respondents by not considering the petitioner's case in terms of the order passed in OA No.6/93 on 23-11-94, have disobeyed the same wilfully and such an act constitutes contempt of court.

2. None is present for the petitioner.

3. It is borne out by the communication dated 8-3-95 that in compliance of the directions of the Tribunal in the aforesaid OA, the petitioner's case was examined by the Directorate, Archaeological Survey of India, New Delhi and it was found that no person junior to the petitioner has been promoted as Conservation Assistant Gr.II. Since the petitioner was appointed as Foreman(Works) w.e.f. 15-2-66 on work-charge basis and regularised in the grade w.e.f. 30-12-82, his seniority in the grade of Foreman (Works) has been taken into account w.e.f. 30-12-82. We find that the directions issued by the Tribunal have been complied with. This contempt petition is, therefore, dismissed.

(O.P.Sharma)
Member (A)

G.Krishna
(Gopal Krishna)
Vice-Chairman